

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

30.03.2012

MA 103/2012 (OA No. 161/2012)

Mr. C.B. Sharma, Counsel for applicant.  
Mr. Anupam Agarwal, Counsel for respondents.

The applicant has filed an MA No. 103/2012 for seeking permission for withdrawal of the OA. He is permitted to do so.

The MA is disposed of accordingly.

In view of the order passed in the MA, the OA stands dismissed as having been withdrawn.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*

copy given vide  
NOS 367 & 368  
3/4/12